

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1498
TO BE ANSWERED ON THE 26TH JULY, 2016

PROCUREMENT OF AGRICULTURAL PRODUCE

1498. SHRI PRATAPRAO JADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of suggestions made by the Union Government to the States whereby the farmers would be able to sell their produce directly to the consumers;
- (b) the action taken by the States thereon so far;
- (c) the extent to which the farmers have been successful in setting their produce directly to the consumers; and
- (d) the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): Government through Section 48 of the Model Agricultural Produce Market Committee (APMC) Act, 2003 suggested States/ Union Territories (UTs) to establish farmer - consumer markets by any person where producer of agricultural produce himself may sell his produce directly to the consumer, provided consumer may not purchase more than 5 quintals of produce at a time.

Further, after establishing Kisan Mandi in Alipur (Delhi) with the Government's budgetary support to provide a direct trading platform for farmers and Farmer Producer Organizations, Small Farmers Agri-business Consortium (SFAC) offered the States technical support, if they establish such markets in their States.

(b): On Government's suggestion, 16 States (Arunachal Pradesh, Assam, Chhattisgarh, Gujarat, Goa, Himachal Pradesh, Karnataka, Maharashtra, Mizoram, Nagaland, Rajasthan, Sikkim, Tripura, Jharkhand, Uttarakhand and West Bengal) have amended their APMC Act to provide the provision for farmer-consumer market to be established by any person.

(c) & (d): Farmers are directly selling their produce to the consumers in already operational farmer-consumer markets like Uzhavar Sandhai (Tamil Nadu and Puducherry), Rythu Bazaars (Andhra Pradesh & Telangana), Apni Mandis (Punjab and Haryana), Krushak Bazaars (Odisha), Raitha Santhe (Karnataka), Shetkaribazar and Hadaspar Vegetable Market (Maharashtra).

On the lines of farmers-consumer markets promoted by State Governments/APMCs, Government is also promoting such markets to be established in private sector. However, noticeable progress has not been made by the States in this respect.
